NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 111/397-398/NCLT/AHM/2016 (New) CP No. 79/397-398/CLB/MB/2015 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.09.2017

Name of the Company:

Rajiv Nahar & Ors.

V/s.

Aeon Housing Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION RE

REPRESENTATION SIGNATURE

1. JATIN SEHGAL

ADVOCATE

FOR RETMIONERS

2.

ORDER

Learned Advocate Mr. Jatin Sehgal present for Petitioner. None present for Respondents.

At request of both sides.

List the matter for final hearing on 03.11.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 21st day of September, 2017.